

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Execution Application No. 24/2023

In

Original Application No. 44/2022

(IA No 488/2024, IA No 277/2024)

Saket Girls P.G. College

...Applicant

Versus

State of Uttar Pradesh.

...Respondent

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Through

Priyanka

Date: 28.01.2025

Place: New Delhi

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ADVOCATE

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**COMPLIANCE REPORT ON BEHALF OF THE EXECUTIVE OFFICER,
NAGAR PALIKA PARISHAD, BELHA, PRATAPGARH, IN COMPLIANCE
WITH THE ORDER DATED 21.11.2024 ALONGWITH THE SUPPORTING
AFFIDAVIT.**

MOST RESPECTFULLY SHOWETH:

1. That the present compliance report is being filed in pursuance of the directions contained in the order dated **21.11.2024** passed by this Hon'ble Tribunal in Execution Application No. 24/2023 in OA No. 44/2022.
2. That the Nagar Palika Parishad, Belha-Pratapgarh, in compliance with the order of this Hon'ble Tribunal, has undertaken and completed the **construction of a covered drain from Saket Girls P.G. College on the main road to the transformer via Saket Degree College to the front of Premium Palace on the main road and the construction of a covered drain from Plaza Palace to New Basti Jankipuram on Gaighat Road.**

3. That the said drain construction work commenced in **June 2024** following the completion of the necessary tendering and contractual processes. At present, the construction of the **approved drain work covering a total length of 920 meters has been fully completed**. GPS-tagged photographs of the completed site along with Copy of Work Completion Certificate is annexed herewith as **Annexure 1 Colly**.
4. That the **Bhuliyapur drain** is strategically located **upstream of the Police Line drain**, and its outlet is situated at a distance of approximately 2.7 km from the tapping point of the Police Line drain. Given the considerable distance from the tapping point, it was deemed infeasible to **divert the flow of the drain towards the existing Sewage Treatment Plant (STP) through a sewer line under the influence of gravity**, as there was **no provision for the installation of an intermediate pumping station (IPS) within the sanctioned estimates**.
5. That in view of the aforementioned constraints and in adherence to the environmental protection mandates, it was decided to **construct a dedicated on-site treatment facility in the form of a Constructed Wetland System to ensure the proper treatment of sewage before its discharge into the Sai River**.
6. That a **Sub-Surface Vertical Upflow Constructed Wetland System** has been **strategically developed at the downstream location of the Bhuliyapur drain**, ensuring that the entirety of the sewage inflow is effectively captured and subjected to **biological treatment through natural wetland filtration processes**. This system has been designed in consonance

with **sustainable environmental standards** and is currently **functioning at an optimal retention period of 17 hours**, thereby ensuring the removal of contaminants before the treated water is released.

7. That as a result of the commissioning of this **Constructed Wetland Treatment Facility**, at present, **no untreated sewage is being directly discharged or bypassed into the Sai River from this drain**, thereby ensuring compliance with **the applicable environmental laws and norms**. Copy of the **flow diagram of the Constructed Wetland System** has been annexed herewith as a **ANNEXURE-2**.
8. That as per the order dated **01.07.2022** in OA No. 44/2022, the Hon'ble National Green Tribunal had directed the **Nagar Palika Parishad, Belha-Pratapgarh, to ensure remedial action** to complete the drain and prevent and control water logging in coordination with the **Municipal Council, Pratapgarh**. In full compliance with the said directive and subsequent execution order, the **drain construction has now been completed** in accordance with the execution order, and therefore, the **present Application may be disposed of accordingly**.
9. That a Civil Appeal has been filed in the captioned matter before the **Hon'ble Supreme Court, bearing Civil Appeal Diary No. 52944 of 2024**. That other issues pertaining to the captioned matter shall be adjudicated before the Hon'ble Supreme Court, and the said appeal is presently pending consideration before the appropriate appellate forum. **Accordingly, the present Application may be disposed of**.

10. That the Nagar Palika Parishad, Belha-Pratapgarh, is fully committed to complying with the directives of this Hon'ble Tribunal and has diligently undertaken all necessary steps to ensure the **timely execution of remedial measures.**

11. In light of the above, this Hon'ble Tribunal is kindly requested to take note of the **full compliance** of the order and acknowledge the steps taken by the Nagar Palika Parishad, Belha-Pratapgarh.

Through



Date: 28.01.2025
Place: New Delhi

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**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 44 OF 2022**

Saket Girls P.G. College

...Applicant

Versus

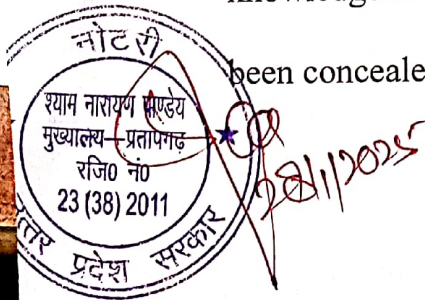
State of Uttar Pradesh.

...Respondent

AFFIDAVIT

I, RAKESH KUMAR, aged about 50 years s/o Sh.LAKSHMI PRASAD JAISWAL is presently posted as Executive Officer, Nagar Palika Parishad, Belha, District- Pratapgarh, Uttar Praadesh.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.
2. That the accompanying Report has been drafted by our counsel upon my instructions.
3. That the contents of the accompanying Report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.






 DEPONENT

VERIFICATION

Verified on solemn affirmation at _____ on this _____ day of January 2025,
 that the contents of the foregoing affidavit are true and correct to the best of my
 knowledge and no part of it is false and nothing material has been concealed
 therefrom.





 DEPONENT

ANNEXURE-1 (COLLY)

मा0 राष्ट्रीय हरित न्यायाधिकरण में योजित Execution Application No. 24/2023 (I.A.No-277/2024) in ओ0ए0 संख्या-44 / 2022 Saket Girls P.G. College Applicant Vs. State of Uttar Pradesh में पारित आदेश दिनांक 21.11.2024 के अनुपालन आख्या

अवगत कराना है कि नगरपालिका परिषद बेल्हा-प्रतापगढ़ में मा0 राष्ट्रीय हरित न्यायाधिकरण में संस्थित मूल प्रार्थना-पत्र संख्या-44/2022 साकेत गर्ल्स पी0जी0 कालेज बनाम उ0प्र0 राज्य व अन्य में पारित आदेश के समादर में नगरपालिका परिषद बेल्हा-प्रतापगढ़ द्वारा साकेत गर्ल्स पी0जी0 कालेज से मुख्य मार्ग पर ट्रान्सफर्मर से साकेत डिग्री कालेज होते हुए मुख्य मार्ग पर प्रिमियम पैलेस के सामने तक कवर्ड नाला निर्माण कार्य एवं गायघाट रोड़ पर प्लाजा पैलेस के सामने से नई बस्ती जानकीपुरम तक कवर्ड नाला निर्माण कार्य निविदा एवं अनुबन्ध आदि की कार्यवाही करने के उपरान्त जून, 2024 में ही आरम्भ किया गया। वर्तमान समय में शासन द्वारा स्वीकृत नाला निर्माण कार्य 920 मीटर के सापेक्ष शत-प्रतिशत पूर्ण हो चुका है, सुलभ सन्दर्भ हेतु स्थल का जी0पी0एस0 टैग फोटोग्राफ एवं वर्क कम्प्लीटीशन सर्टिफिकेट प्रमाण-पत्र की प्रति अवलोकनार्थ संलग्न-1 व 2 है।

यहाँ यह भी उल्लेख किया जाना समीचीन है कि नगरपालिका परिषद बेल्हा-प्रतापगढ़ द्वारा वर्तमान में 920 मीटर नाले का निर्माण कार्य को शत-प्रतिशत पूर्ण कराया जा चुका है। इस नाले के समाप्त बिन्दु से वेटलैण्ड जिसकी क्षमता 2.5 एम0एल0डी0 है, स्थित है जो कि वर्तमान समय में ट्रायल एवं रन की स्थिति में है। नाले के समाप्त बिन्दु से इसकी दूरी लगभग 368 मीटर है, जिसपर पृथक से नाले निर्माण हेतु विस्तृत परियोजना के सापेक्ष शासन स्तर से आवंटित धनराशि अंकन 169.84 लाख प्राप्त हो चुकी है तथा निविदा आदि की कार्य पूर्ण करते हुए फर्म का चयन किया जा चुका है, शीघ्र ही नियमानुसार कार्यदेश निर्गत कार्य आरम्भ करा दिया जायेगा एवं नियत अवधि तीन माह के अन्दर कार्य पूर्ण करा लिया जायेगा, जिससे आने वाले वर्षाऋतु में समस्या का निदान हो सकें।

नगरपालिका परिषद बेल्हा-प्रतापगढ़ मा0 न्यायाधिकरण के अनुपालन के प्रति पूर्ण रूप से गम्भीर है। पूर्व में प्रस्तावित नाला निर्माण का कार्य 920 मीटर पूर्ण कराया जा चुका है। अतएव उपरोक्तानुसार मा0 राष्ट्रीय हरित न्यायाधिकरण नई दिल्ली को अवगत कराने का कष्ट करें।

अधिशायी अधिकारी

नगरपालिका परिषद बेल्हा-प्रतापगढ़।

प्रतिलिपि :-

- 1:- जिलाधिकारी, महोदय की सेवा में उपरोक्तानुसार सादर सूचनार्थ।
- 2:- मा0 अध्यक्ष महोदय की सेवा में उपरोक्तानुसार सादर सूचनार्थ।

अधिशायी अधिकारी

नगरपालिका परिषद बेल्हा-प्रतापगढ़।


कार्यालय नगरपालिका परिषद बेल्हा-प्रतापगढ़।


संख्या: १११०/न०पा०परि०-२०२५

दिनांक: १९ :जनवरी, २०२५

वर्क कम्प्लीटीशन सर्टिफिकेट प्रमाण-पत्र

प्रमाणित किया जाता है कि राज्य सेक्टर मद अन्तर्गत निर्माणाधीन नाला मुख्य मार्ग पर ट्रान्सफर्मर से साकेत डिग्री कालेज होते हुए मुख्य मार्ग पर प्रिमियम पैलेस के सामने तक कवर्ड नाला निर्माण कार्य एवं गायघाट रोड़ पर प्लाजा पैलेस के सामने से नई बस्ती जानकीपुरम तक कवर्ड नाला निर्माण कार्य की कुल लम्बाई ९२० मीटर के सापेक्ष ९२० मीटर नाला निर्माण कार्य शत-प्रतिशत पूर्ण किया जा चुका है अर्थात् कार्य स्थल पर कराये गये कार्य की जी०पी०एस० टैग फोटोग्राफ संलग्न है।

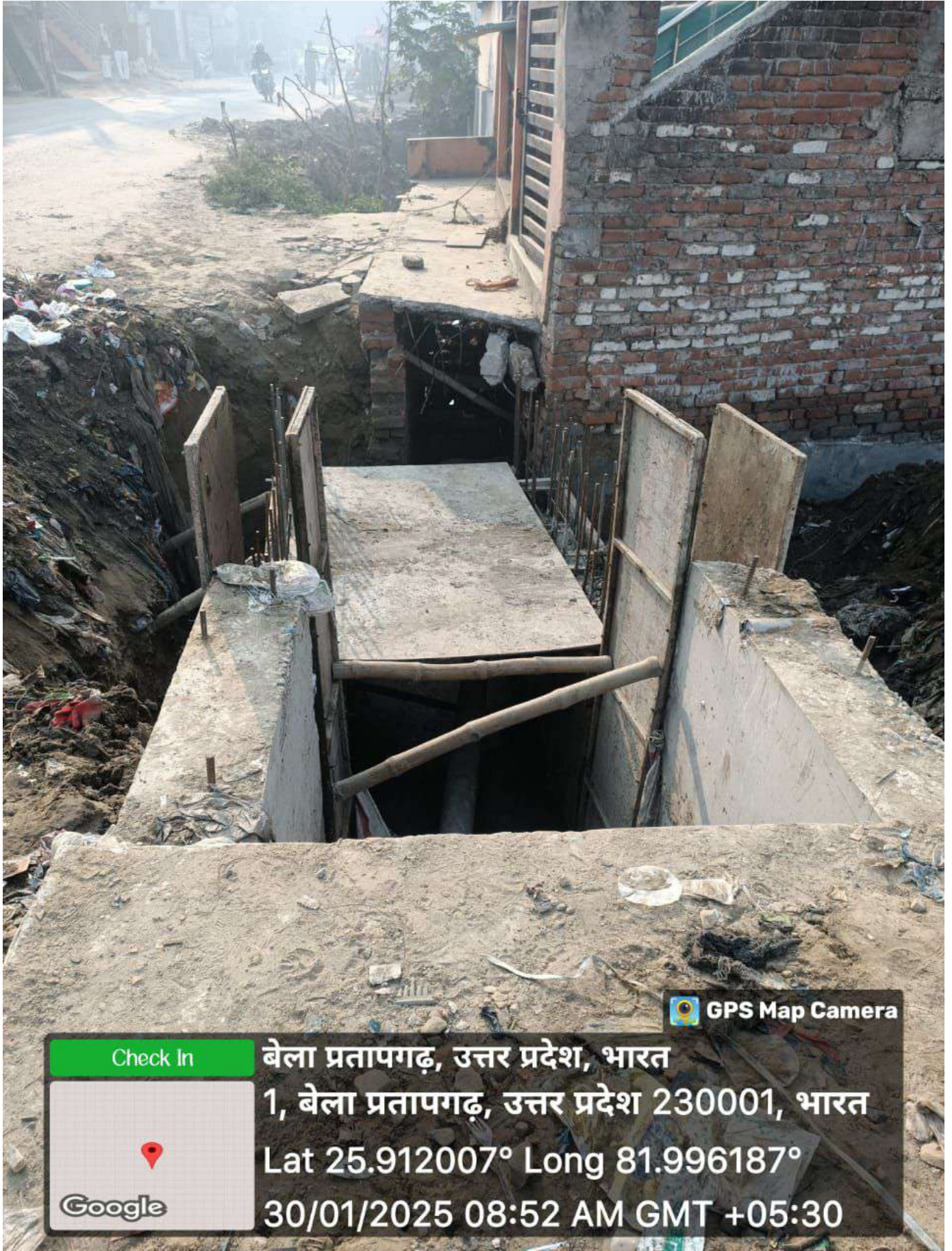

अवर अभियन्ता (सिविल)
नगरपालिका परिषद बेल्हा-प्रतापगढ़।


अधिशासी अधिकारी
नगरपालिका परिषद बेल्हा-प्रतापगढ़।









 GPS Map Camera

Check In

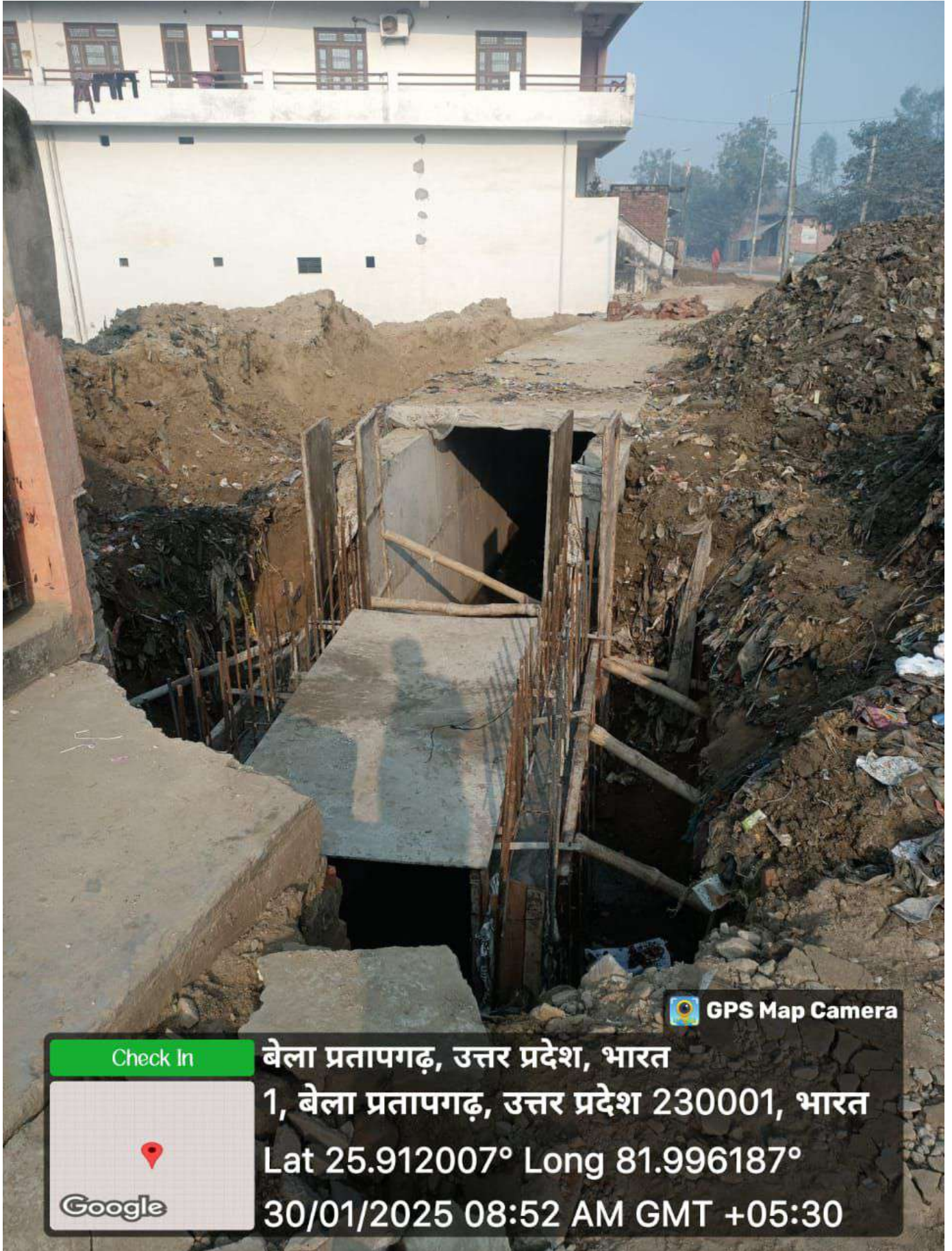


बेला प्रतापगढ़, उत्तर प्रदेश, भारत

1, बेला प्रतापगढ़, उत्तर प्रदेश 230001, भारत

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 GPS Map Camera

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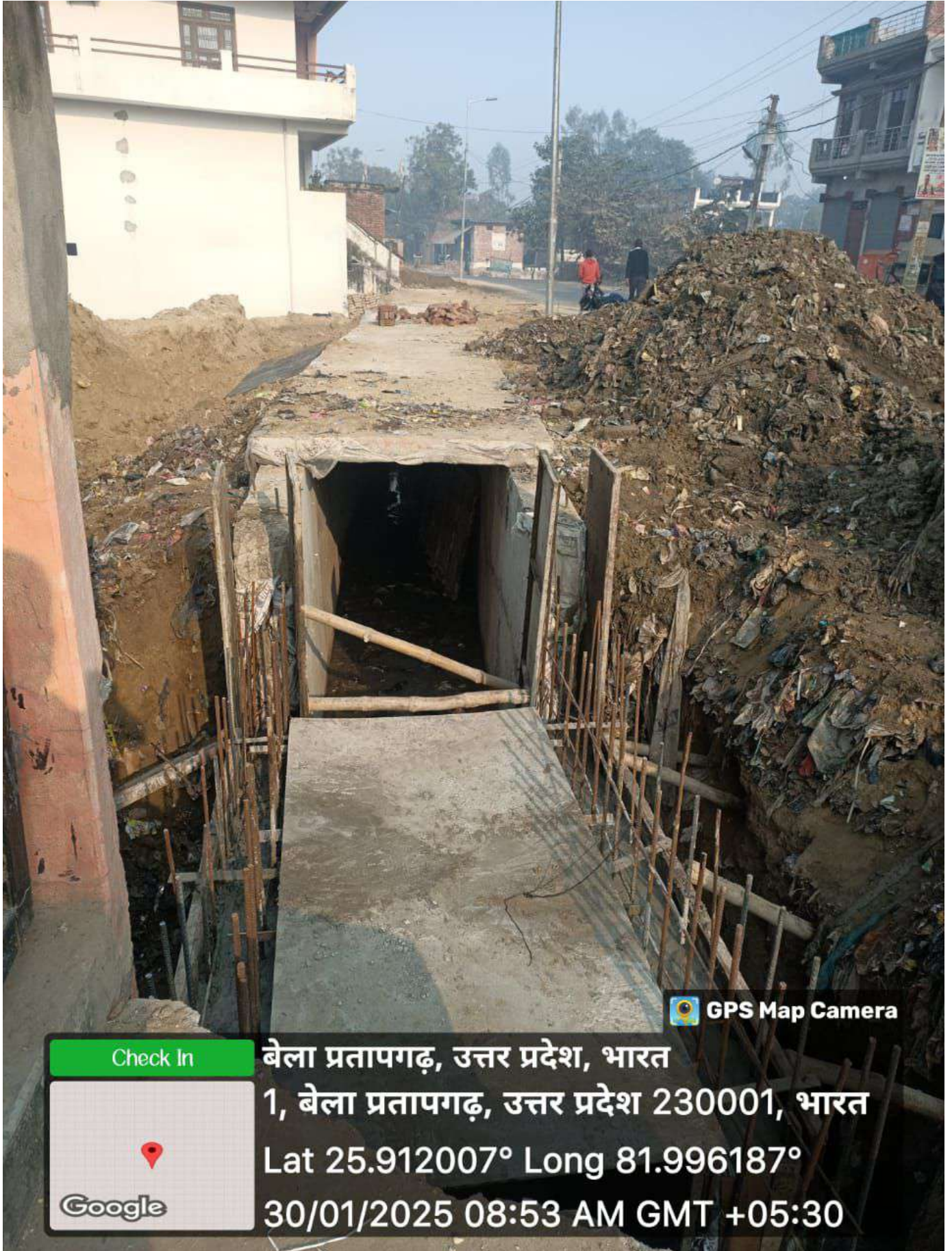
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